

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 47

IA 1444/2021, IA 1445/2021

IN

C.P.(IB)2156/MB/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES: **CANARA BANK V/s KGS SUGAR & INFRA**
CORPORATION LTD

60(5), 66(1), 43(1) of IB Code, 2016 R/W 44 (1), Rule 11, 7 IBC

ORDER

1. Adv. Agam H. Maloo for the Respondent No. 1 & 5 is present and Adv. Partho Sarkar for the Respondent is also present.
2. Ld. Counsel for the Applicant seeks some time stating that reply was received yesterday only.
3. List this matter on **01.08.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/